

DIVISION BENCH
COURT - II

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/202(KB)2023
IA(COMPANIES.ACT)/151(KB)2023, IA(COMPANIES.ACT)/149(KB)2023,
IA(COMPANIES.ACT)/216(KB)2023, IA(COMPANIES.ACT)/205(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MAY 2024

IN THE MATTER OF	GEETA R PATEL VS BELSERI TEA CO. (INDIA) PRIVATE LTD
UNDER SECTION	SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv.] For the Petitioner
Mr. Ankit Chuarasia, Adv.]

Mr. Anjan Kumar Roy, PCS] For the Respondent Nos. 1 to 5
Mr. Sandip Paul, PCS]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Authorised Representative appearing on behalf of the respondents present.
2. Since rejoinder to the reply to IA(COMPANIES.ACT)/151(KB)2023 and IA(COMPANIES.ACT)/149(KB)2023 has been filed already.
3. Let pleadings in other IAs' be completed before the next date of hearing.
4. List the matter for further consideration on **30.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.